

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO.4203
TO BE ANSWERED ON 11.08.2016

Cancellation of Tentuloi Coal Block

4203. SHRIMATI RITA TARAI:

Will the Minister of COAL be pleased to state :

- (a) whether the Government of Odisha has requested the Union Government for the cancellation of Tentuloi coal block and to allocate other suitable coal block to Odisha Thermal Power Corporation Limited (OTPCL) as techno-commercial mining viability of the block upto the depth of 900 metres makes it unsuitable for mining of coal;
- (b) if so, the details thereof; and
- (c) the action taken by the Union Government in this regard?

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY AND MINES
(SHRI PIYUSH GOYAL)

(a) to (c) : Yes, Madam. On the basis of the references received from Hon'ble Chief Minister of Odisha regarding cancellation of Tentuloi coal block and allotment of another suitable coal block in lieu thereof due to the difficult geo-mining condition and prohibitively high cost of extraction of coal from deep cast mine etc., a report was sought from Central Mine Planning & Design Institute Ltd. (CMPDI), a subsidiary of Coal India Ltd. (CIL). The report of CMPDI states that Tentuloi coal block is having geological reserves of 1730 Million Tonnes with extractable reserves of around 700 MT which may be amenable to opencast mining. The said report was referred to Energy Department of Government of Odisha who have observed that Tentuloi coal block will not be suitable for the power plant of OTPCL due to technical and operational adversity likely to be felt in extraction of coal from this coal block. To bring about more clarity on this issue it was decided to constitute a Committee by CMPDI and coopt a member nominated by Government of Odisha. Government of Odisha has nominated CEO (In-charge) of OCPL to be member of the Committee. The report of the Committee has been received from CMPDI.
